

specialisation of Doctors.

[*Translation*]

Hindi Books

197. SHRISATYADEOSINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to launch any scheme for providing useful books in Hindi to the common man;

(b) if so, the details thereof;

(c) whether any committee has been constituted for selecting the books;

(d) if so, the composition and terms of the committee; and

(e) the States where such scheme is likely to be launched?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) KUMARI SELJA: (a) There is no such proposal at present.

(b) to . . . Do not arise.

[*English*]

Railway Line from New Bongaigaon to Guwahati

198. SHRI PROBEN DEKA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any plan for doubling the railway line from New Bongaigaon to Guwahati; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). A second line between New Bongaigaon and Guwahati on the South bank of the Brahmaputra, (including a bridge on the river) at a cost of Rs. 444 crores, is under construction. The projects is targeted for completion by 30.6.94. When completed, it will serve the purpose of doubling.

Remunerative Price for Sugarcane

199. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FOOD be pleased to state:

(a) whether the Union Government have directed the State Governments not to announce the State-advised prices for sugarcane;

(b) if so, the details thereof and the reasons therefor; and

(c) the criterion adopted for fixing the remunerative price for sugarcane during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir. However, the Central Government has always been advising the State Governments to exercise restraint while announcing the State Advised Prices of sugarcane.

(b) Does not arise.

(c) The Central Government fixes the Statutory Minimum prices of sugarcane payable by sugar factories under the provisions of the Sugarcane (Control) order, 1966. In the fixation of this price, the Government takes into consideration, amongst others, the report of the Commission for Agricultural Costs & Prices, cost of

production of sugarcane, availability of sugar to the consumers at a fair and the price at which sugar produced from sugarcane is sold by the producers of sugar. It thus aims at harmonising the interests of the farmers, industry and the consumers. The price so fixed by the Central Government is the floor price below which no sugar factory can pay.

Amount Allocated for Border Area Development (Education) Programmes.

200. DR. LAXMINARAYAN
PANDEYA:
PROF. RITA VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount earmarked by the University grants commission for Border Area Development (Education) Programme during 1992-93;

(b) the details of areas likely to be covered under this programme; and

(c) the Universities/Institutes where such Border Area Development (Education) Programme is proposed to be started?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). According to the information furnished by UGC, though the Commission prepared a Status Report to strengthen the infrastructural facilities of educational institutions located in border States, it could not provide earmarked funds for the same during the years 1991-92 and 1992-93 due to the constraint of resources. However, eligible Universities and Colleges located in border areas of Assam, Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir,

Manipur Meghalaya, Punjab, Rajasthan, Tripura, Uttar Pradesh and West Bengal, which have been identified for support under Border Area Development, are receiving developmental assistance within the general development grant of UGC.

Doubling of Railway Lines

201. SHRI MAHESH KANODIA:
SHRI RAMESH CHENNI-
THALA:
SHRI MOHAMMAD ALI
ASHRAF FATMI:
SHRI HARI KEWAL PRASAD:
SHRI N.K. BALLIYAN:
SHRI K. PRADHANI:
DR. KRUPASINDHU BHOI:

Will the Minister of RAILWAYS be pleased to state:

(a) the criteria adopted for selection of railway line for the purpose of doubling;

(b) the names of railway lines on which work for doubling is going on;

(c) the details regarding estimated cost, funds allotted during 1991-92 and 1992-93, extent of progress made so far and schedule fixed for completion of such work in each case; and

(d) the names and other details of such proposals likely to be taken up shortly?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Doubling of lines is taken up when the carrying capacity of a single line section gets saturated, freight intensive section being given priority, subject to availability of resources.

(b) and (c). There are 60 Nos. of doubling works in progress, as on 1.4.92, on the railways involving 1461 km. The total